

Comp. No.12270
File No. A-22013/1/2018-HRD 1-Part(1) / 110
Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Vanijya Bhawan, New Delhi
Dated: 3rd April, 2026

Office Order (No.42/2026)

With immediate effect and until further orders, the following work allocation is ordered with immediate effect.

Sl. No	Officer Name Designation	Allocation of Work		Link Officer 1	Link Officer 2
		Previous Work Allocation	New Work Allocation		
1.	Shri Abhinav Gupta, Additional DGFT Additional Charges: i. DC, GIFT City, SEZ ii. DC, SEZ Mundra	(i) Export Policy and Licensing of Restricted Items of Export (Non-SCOMET) (ii) NC-7 (iii) EGTF I & II (iv) RTI, R&I, PMO References, E-Samiksha, Grievance Related Work (v) Viksit Bharat Initiative (vi) GST-related work. (vii) Vigilance Division (viii) Record; (ix) Library (x) Chapter 5 of FTP (EPCG scheme) & Relaxation in cases relating to EPCG authorization. (xi) All Audit Matters (xii) NC-1 (xiii) District Export Hub; (xiv) e-Commerce	(i) HRD (HRD-I (Gazetted Officers & HRD-II (Non-Gazetted Officers)) (ii) Policy Cell 5 (Chapter 5 FTP — EPCG Scheme & Relaxation in cases relating to EPCG) (iii) Export Policy & Licensing (Non-SCOMET) (iv) EG&TF (EG&TF-I, EG&TF-II) (v) District Export Hub (DEH) & Niryat Bandhu Scheme, (vi) E-Commerce (vii) Logistics & PM Gati Shakti (viii) Norms Committee-1 (Engineering Products I) (ix) Norms Committee-7 (Plastics & Rubber Products) (x) O&M (including APS Division of GTPO), (xi) Vigilance	Shri Rakesh Kumar	Shri Lokesh H D

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			(xii) Record		
			(xiii) All matters related to Audit		
2	<p>Shri Rakesh Kumar Additional DGFT</p> <p>Additional Charges:</p> <p>i. Charges in Dept of Commerce</p> <p>ii. CLA, New Delhi</p>	<p>(i) HRD-I and II;</p> <p>(ii) Fixation of norms for Pharmaceutical Products (NC-3);</p> <p>(iii) Chemical products (NC-4);</p> <p>(iv) Trade Consultation, POM & BOT;</p> <p>(v) Appeal Cases under FTDR Act;</p> <p>(vi) Enforcement cases & references from DRI, including QCTD matters;</p> <p>(vii) B-Ready Initiative;</p> <p>(viii) FTDR Act and Rules;</p> <p>(ix) O&M;</p> <p>(x) Coordination;</p> <p>(xi) All matters of Policy Chapter -2 of FTP;</p> <p>(xii) Export Policy & Export Licensing of SCOMET Items</p>	<p>(i) ECA-1 & ECA-2 (All matters related to enforcement and Appeal Cases under FTDR Act)</p> <p>(ii) QCTD (Quality Complaints & Trade Disputes)</p> <p>(iii) Export Policy & Licensing (SCOMET)</p> <p>(iv) Norms Committee-3 (Pharmaceutical Products)</p> <p>(v) Norms Committee-4 (Chemical & Allied Products)</p> <p>(vi) Policy Cell – 1 (All matters related to FTDR Act & Rules & FTP and its revision)</p> <p>(vii) Policy Cell – 2 (Chapter -2 of FTP (General Provisions), Import Policy Schedule, Import Licensing, PSIA (Pre-Shipment Inspection Agencies)</p> <p>(viii) B-Ready Initiative</p>	Shri Lokesh H D	Shri C K Mishra
3	<p>Shri Lokesh H D, Additional DGFT</p> <p>Additional Charges:</p> <p>i. RA, Bengaluru</p> <p>ii. RA, Ahmedabad</p> <p>iii. DC, Jamnagar SEZ</p>	<p>(i) EPM;</p> <p>(ii) Chapter I of FTP;</p> <p>(iii) Policy Cell – 3;</p> <p>(iv) Policy Relaxation and Interpretation Committee;</p> <p>(v) NC-6;</p> <p>(vi) Training Cell;</p> <p>(vii) PLI Scheme;</p> <p>(viii) Niryat Bandhu Scheme;</p>	<p>(i) Export Promotion Mission (EPM)</p> <p>(ii) Norms Committee-6 (Food / Marine / Misc Items)</p> <p>(iii) Policy Cell-3 (Old Incentive Schemes)</p> <p>(iv) Policy Relaxation & Interpretation (PIC/PRC)</p> <p>(v) Training Cell</p> <p>(vi) Policy Cell-4 (Chapter 4 of FTP – Duty Exemption/Remission</p>	Shri C K Mishra	Shri Abhinav Gupta

		<p>(ix) Litigation;</p> <p>(x) Official Language Implementation;</p> <p>(xi) NC-2;</p> <p>(xii) Policy Cell – 4 (Chapter 4 of FTP (AA, Gems & Jewellery, DFIA), Interest Subvention, pending DEPB cases.);</p> <p>(xiii) Revision of FTP</p>	<p>including Interest Subvention and pending DEPB cases)</p>		
4	<p>Shri C K Mishra, Additional DGFT</p> <p>Additional Charge:</p> <p>i. RA, Kolkata</p>	Under posting	<p>(i) Policy Cell-6 (Chapter 6 of FTP including matters related to SEZ and BoA)</p> <p>(ii) Policy Cell-7 (Chapter 7 of FTP - Deemed Exports)</p> <p>(iii) Coordination (E-Samiksha, SOM, Grievances - CPGRAM, PMOPG; RTI, R&I, BOT, POM, Trade Consultation, PLI Scheme, PMO References, Viksit Bharat Initiative, VIP References, HLC-NFRR, Customs, GST and other miscellaneous issues)</p> <p>(iv) Budget Allocation & Expenditure Monitoring, Cash</p> <p>(v) General Administration, Library, Stationery Procurement & Distribution</p> <p>(vi) Norms Committee-2 (Engineering Products II)</p> <p>(vii) Norms Committee-5 (Textile Products)</p> <p>(viii) Parliament</p>	Shri Abhinav Gupta	Shri Rakesh Kumar

5	Shri Nitish Kumar, Statistical Advisor	(i) All matters relating to Parliament; (ii) Foreign Trade Statistics; (iii) MIS/Publication; (iv) Trade Analysis dashboard; (v) Open data platform; (vi) DGCIS related matters	(i) Litigation (ii) Official Language Implementation (iii) Foreign Trade Statistics, (iv) Monitoring of Schemes (MIS) (v) Open Data Platform (vi) Trade Analysis Dashboard (vii) DGCIS related matters	Shri Lokesh H D	Shri Rakesh Kumar
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2. Shri Rakesh Kumar, Additional DGFT, shall hand over the charge of Coordination to Shri C. K. Mishra, Additional DGFT, but will continue to extend his guidance and support in matters related to Coordination till 30th June 2026.

3. This is issued with the approval of the Competent Authority.


(Ajay Chaudhary)

Foreign Trade Development Officer

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Copy to:-

- i. Officers concerned
- ii. PSO to DG, DGFT
- iii. PPS to all Additional DGFTs/ Statistical Advisor in HQ
- iv. PA to all Joint DGFTs at DGFT (HQ)
- v. All Zonal Offices/RAs
- vi. Under Secretary (E-1), Department of Commerce
- vii. Cash Section, DGTR, Jeevan Tara Building, New Delhi
- viii. Cash Section & CPAO, O/o DGFT (HQ.), New Delhi
- ix. HRD-II Section/RTI Section/Vigilance Section
- x. Office order file/ Guard file/ Personal file of the officer's concerned.